HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG-CM-36-A/2020 EMG-WP(C) No. 35-A/2020 EMG-CM-28-A/2020

Dr. Shafket Rasool Wani

.... Petitioner/Applicant(s)

Through:-

Mr. M. Y. Bhat, Advocate (through WhatsApp video call)

V/s

U.T. of J&K and ors.

.....Respondent/Non-applicant (s)

Through:-

Mr. Shah Amir, AAG with Ms. Sharaf Wani, Assisting Counsel (through WhatsApp video call)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. M. Y. Bhat, learned counsel for the petitioner/applicant seeks time to provide regulations as well as written submissions. He may do so with an advance copy to the learned counsel for the respondents by 20.05.2020.

Heard.

Reserved.

(Sindhu Sharma) Judge

SRINAGAR

18.05.2020 SUNIL-II